

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
EIFFEL LIFESPACES PRIVATE LIMITED OPERATING IN REAL ESTATE
INDUSTRY AT MAHARASHTRA****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No	EIFFEL LIFESPACES PRIVATE LIMITED CIN: U45200PN2011PTC138679 PAN: AACCE6314N
2.	Address of the registered office	Office No. 125/126, Patil Plaza, Mitramandal Chowk, Parvati, Pune, Maharashtra, India, 411009
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Winds of Calm Karjat- Kashele- Khannas Toad, Pathraj Village, Tadwadi, Maharashtra 410201
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	List of creditors is available on the website of IBBI https://ibbi.gov.in/en/claims/corporate-personals . Further Details can be sought by emailing at cirp.eiffel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.eiffel@gmail.com
10.	Last date for receipt of expression of interest	30/03/2025
11.	Date of issue of provisional list of prospective resolution applicants	09/04/2025
12.	Last date for submission of objections to provisional list	14/04/2025
13.	Date of issue of final list of prospective resolution applicants	24/04/2025



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29/04/2025
15.	Last date for submission of resolution plans	29/05/2025
16.	Process email id to submit Expression of Interest (EOI)	cirp.eiffel@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not registered

For Eiffel Lifespaces Private Limited



Raghunath Sabarna Bhandari

Interim Resolution Professional

Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276

Registered Address: Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107

Correspondence Address: 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092.

Date:15/03/2025

Place: Mumbai